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be set up at Numaligarh.

(viii) Need to have a monitoring cell to carry out scientific dredging of the ports

SHRI GOPAL KRISHNA THOTA (Kakinada): Dredging is a costly operation and all the major ports are spending crores of rupees for dredging the ports to maintain the required depths. The ports on the West Coast have problem of seasonal siltation i.e. in one season namely due to west monsoon. the ports on the East Coast are subject to a phenomenon called 'littoral drift' which cause siltation. To monitor the problem and make it cost effective operations, it is necessary to have a monitoring cell at each port to carry out programme of scientific dredging. It is felt that the Dredging Corporation of India should not be allowed to take over maintenance dredging of the ports as the ports would become captive customers and Dredging Corporation of India would become monopoly concern and this situation would lead to inefficiency as there will be no competition.

To make Dredging Corporation of India dredging more economical, a dredging research wing should be set up to improve productivity.

MR. DEPUTY SPEAKER: Now we shall take up the next item.

SHRI HARISH RAWAT (Almora): Sir, in the list of business for today there is a Calling Attention. What happened to it?

SHRI SHANTARAM NAIK (Panaji): We must be informed Sir. Because we are the persons against whose names this Calling Attention stands. Nobody has told us why it is postponed. Somebody should tell us.

MR. DEPUTY SPEAKER: Already the Speaker announced in the House taking into account some Members' requests to postpone this.

(Interruptions)

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SHRI SHANTARAM NAIK: Who requested Sir?

SHRI HARISH RAWAT: We should be consulted on these matters?

MR. DEPUTY SPEAKER: When the Speaker announced this, you should have raised this matter.

SHRI SHANTARAM NAIK: My point is whether we would be given priority in the list of speakers.

MR. DEPUTY SPEAKER: That we will consider.

SHRI HARISH RAWAT: Will it be taken up under Rule 193?

MR. DEPUTY SPEAKER: It is only postponed. We will consider this.

RAILWAY BUDGET 1989-90—GENERAL DISCUSSION-CONTD.

[English]

MR. DEPUTY SPEAKER: We shall now take up further general discussion on the Budget (Railways) for 1989-90. Shri Narain Chand Parashar to continue his speech.

PROF. NARAIN CHAND PARASHAR (Hamirpur): Mr. Deputy Speaker Sir, as I was stating the other day, the Railway Minister has brought to the notice of the House the large number of ongoing projects which are still pending for completion and execution. I would suggest that the highest priority should be given to these projects before taking up any projects. In that too those States which have not been given any new railway lines since independence should be given a further priority.

What I want to say is that in States like Himachal Pradesh no new railway track was added after 1947 inspite of the repeated efforts of the State Government and the